

**REPORT OF CAG OF INDIA, 1970-71—
UNION GOVT. (COMMERCIAL) PART II**

**THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI K. R.
GANESH):** I beg to lay on the Table
a copy of the Report of the Comptroller
and Auditor General of India
for the year 1970-71—Union Govern-
ment (Commercial) Part II—Working
of the Film Finance Corporation
Limited, under article 151(1) of the
Constitution. [Placed in Library. See
No. LT-4906/73].

**NOTIFICATION re FLOATATION OF MARKET
LOANS BY GOVERNMENT**

SHRI K. R. GANESH: I beg to lay
on the Table a copy of Notification
No. F. 5(4)-W&M/73 (Hindi and En-
glish versions) published in Gazette of
India dated the 28th April, 1973 re-
garding floatation of market loans by
the Central Government. [Placed in
Library. See No. LT-4914/73].

**REVIEW AND ANNUAL REPORT OF HIND-
USTAN LATEX LTD., 1971-72**

**THE MINISTER OF HEALTH AND
FAMILY PLANNING (SHRI R. K.
KHADILKAR):** I beg to lay on the
Table a copy each of the following
papers (Hindi and English versions)
under sub-section (1) of section 619A
of the Companies Act, 1956:—

- (1) Review by the Government on
the working of the Hindustan
Latex Limited, New Delhi,
for the year 1971-72.
- (2) Annual Report of the Hindus-
tan Latex Limited, New Delhi,
for the year 1971-72 along
with the Audited Accounts
and the comments of the
Comptroller and Auditor Gen-
eral thereon.

[Placed in Library. See No. LT-4907/
73].

**REVIEW AND ANNUAL REPORT OF
MODERN BAKERIES (INDIA), LTD.,
AND ANDHRA PRADESH (ANDHRA
AREA) ESTATES (ABOLITION AND
CONVERSION INTO RYOTWARI AM-
ENDMENT ACT, 1973, ETC.**

**THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE
(SHRI ANNASAHEB P. SHINDE):** I
beg to lay on the Table—

(1) A copy each of the following
papers (Hindi and English versions)
under sub-section (1) section 619A of
the Companies Act, 1956:—

- (i) Review by the Government on
the working of the Modern
Bakeries (India) Limited, New
Delhi, for the year 1971-72,
- (ii) Annual Report of the Modern
Bakeries (India) Limited, New
Delhi, for the year 1971-72
along with the Audited Ac-
counts and the comments of
Comptroller and Auditor Gen-
eral thereon.

[Placed in Library. See No. LT-4908/
73].

(2) A copy of the Andhra Pradesh
(Andhra Area) Estates (Abolition and
Conversion into Ryotwari) Amendment
Act, 1973 (Hindi and English versions)
(President's Act No. 1 of 1973 pub-
lished in Gazette of India dated the
31st March, 1973 under sub-section (3)
of section 3 of Andhra Pradesh State
Legislature (Delegation of Powers)
Act, 1973. [Placed in Library. See
No. LT-4909/73].

(3) A copy of Notification No. G.S.R.
388 published in a Gazette of India
dated the 14th April, 1973, containing
corrigendum to Notification No. G.S.R.
1131 dated the 16th September, 1972,
under section 22 of the Produce Cess
Act, 1966. [Placed in Library. See
No. LT-4910/73].